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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ CS(OS) 373/2012 & I.A. 12409/2021, I.A. 16231/2022, I.A.  
30704/2024, I.A. 593/2025, I.A. 7487/2025, I.A. 28508/2025  
HARINDER GUMAN

.....Plaintiff  
Through: Mr. Shiv Chopra, Mr. Shravan  
Pandey, Ms. Shivani kaushik,  
Advocates.

versus

PARAMJIT SINGH DHILLON

.....Defendant  
Through: Mr. Anirudh Jamwal and Ms. Kenisha  
Savla, Advocates.

+ CS(OS) 675/2019  
LT. COL. PARAMJIT SINGH DHILLON & ORS.

.....Plaintiff  
Through: Mr. Anirudh Jamwal and Ms. Kenisha  
Savla, Advocates.

versus

HARWINDER SINGH

.....Defendant  
Through: Mr. Shiv Chopra, Mr. Shravan  
Pandey, Ms. Shivani kaushik,  
Advocates.

**CORAM:**  
**HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**



**ORDER**

**04.02.2026**

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1. On 15.01.2026, this Court had issued bailable warrants against Mr. Tej Narula, who is the official of M/s Jeevan Jee Refrigeration.
2. Today, Mr. Tej Narula is present in Court.
3. Mr. Tej Narula is directed to appear before the Local Commissioner on 26.02.2026 for recording of evidence.
4. Since Mr. Tej Narula has appeared, the bailable warrants issued against him stands discharged.
5. List on 27.07.2026.

**SUBRAMONIUM PRASAD, J**

**FEBRUARY 4, 2026**

*Rahul*